

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.394/98

New Delhi, this the 17th day of March, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (3)
Hon'ble Mr. N. Sahu, Member (A)

Dr. A.P. Saxena
S/o late Shri Ram Prakash Saxena
R/o G-2, Green Park Extension
New Delhi-110016.

...Applicant

(By Advocate Shri Tej Bahadur Verma)

Versus

1. Union of India
through Secretary,
Department of Agril. Research and
Director General
Indian Council of Agril. Research
Krishi Bhawan
New Delhi.
2. Dr. A. Alam
Dy. Director General (Engg.)
Indian Council of Agril. Research
Krishi Bhawan
New Delhi.
3. Dr. S.L. Mehta
Dy. Director General (EDU)
Indian Council of Agril. Research
Krishi Bhawan
New Delhi.
4. Dr. S.S. Tomar
Asstt. Director General (ARIS)
Indian Council of Agril. Research
Krishi Bhawan
New Delhi.
5. Central Bureau of Investigation
through the Director CBI
CGO Complex,
Lodhi Road,
New Delhi.
6. The Director (VIG)
Indian Council of Agril. Research
Krishi Bhawan
New Delhi.

.... Respondents

(By Advocate None)

O R D E R (ORAL)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J): (4)

Learned counsel for the applicant seeks permission to withdraw the O.A. Permission is granted with liberty to file a fresh OA as per Law. The O.A. is accordingly dismissed as withdrawn.

transcriber

(N. Sahu)
Member (A)

CVR

(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.